

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO.

R.A. 8

OF 1998

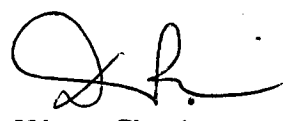
OA 169/94

Applicant(s) Union of Judicial Officers
vs -

Respondent(s) Sri B.C. Kalita

Advocate for Applicant(s) Mr. G. Sharma,
Addl. C.G.S.C.

Advocate for Respondent(s)

Notes of the Registry	Date	Order of the Tribunal
This Review Application is filed by Mr. G. Sharma, Addl. C.G.S.C. on behalf of the respondents, against the judgment & order dated. 26.11.97 passed in OA 169/94 in the Court of the Hon'ble Vice Chairman & Hon'ble Member (Admin) The final order was communicated on 11.12.97 date of receipt by the respondent could not be ascertained since the A/D is not available. Hence this application is not in time and in this regard an application MP-90/98 for condonation of delay has been filed. Said for favours of kind orders. 21/1/98 Registrar	29.4.98 pg 10-6-98 lm	List on 1.6.98 for order alongwith M.P.90/98.  Member  Vice-Chairman List on 15-6-98 for order alongwith M.P.90/98. Member Vice-Chairman

Notes of the Registry	Date	Order of the Tribunal
	12-6-98	To be listed alongwith M.P.90/98 on 15-6-98. Member Vice-Chairman
	15.6.98	Adjourned to 24.6.98. By order
Mr. V. Kalanidharam by Mr. B.K. Sarma & S. Sarma, Adv. filed on behalf of the applicant opposite party.	24-6-98	order of of In view of the dismissal of the Misc. Petition No.90/98, the Review Application is stated barred by limitation. Accordingly, Review Application is dismissed. Member Vice-Chairman
28.8.98 Copies of the order have been sent to the D/Sec. for issuing the order to the parties through Regd. Mail A/D. 28.8.98 Photo copy machine was out of order from 22.7.98 to the copies of the order could not be made in time. 2466 to 2468 22.1.98	23/7	